

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7712/2019

(Arising out of impugned final judgment and order dated 30-05-2019 in CRLAP No. 3564/2005 passed by the High Court Of Judicature At Allahabad)

NOOR HASAN ALIAS NOORA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and Interim Relief and
IA No.130638/2019-EXEMPTION FROM FILING O.T.)

Date : 21-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Rajesh Srivastava, AOR

For Respondent(s) Mr. Dharendra Singh Parmar, Adv.
Mr. Sarvesh Singh Baghel, AOR

UPON hearing thwe counsel the Court made the following
O R D E R

In view of letter circulated on behalf of the respondent(s),
list the matter on 15.01.2020 for hearing.

Mr. Rajesh Srivastava, learned counsel appearing for the
petitioner-accused, to file written submission/synopsis on or
before 10.01.2020.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER